

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>30.8.93</u> <i>Recd copy G-1 6/8 K. Prashant</i>	Mr. B. C. Jain - Counsel for petitioner The learned Counsel for the petitioner seeks to withdraw the case M.P. The M.P. stands dismissed as withdrawn.  (O.P. Sharma) Member (A) C. Kishore (Aspal Krishna) Member (J) Copy sent to the app. in no. 6606 <u>Date 15-9-93</u> <i>[Signature]</i>